

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Competition Appeal (AT) No. 34 of 2019

IN THE MATTER OF:

**Jalgaon District Medicine Dealers
Association (JDMDA) & Ors.**

...Appellants

Vs

Competition Commission of India & Anr.

....Respondents

Present:

For Appellants: Mr. Nakul Mohta, Advocate.

**For Respondent: Mr. Manmeet Arora and Ms. Samapika Biswal,
Advocates for R-1 (CCI).**

ORDER

20.01.2020: Due to paucity of time, the matter could not be taken up. Post the case 'for admission (after notice)' on **12th February, 2020.**

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

am/sk